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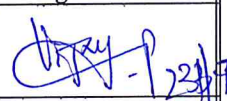
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

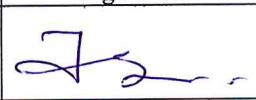
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.793/252/HDB/2018
NAME OF THE COMPANY	Ktech Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Ktech Polymers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vijaya Bhaskar	CS	V40.comphank@roff.com. 9848580020	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Adv	9160001485	

ORDER

Matter is listed today for admission. Counsel for Applicant is present. CGSC for RoC (H) is also present.

Counsel to serve notice on RoC (H) and file proof of service. Counsel reported he has complied with the objections raised by the registry.

List the matter on 14.08.2018.


Member (J)

Binnu